


National Company Law Tribunal
Allahabad Bench
Allahabad

92(ND)/2014
TP42/397-398/ALL/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016.

NAME OF THE COMPANY: M/s Buddja Hospital Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	ASHOK SRIVASTAVA	Adv.	Petitioner	

Order dated 21.11.2016


CP No. 92(ND)/2014 Budja Hospital Pvt. Ltd.

Learned Counsel for Petitioner is ready to address arguments. However, there is no appearance for the respondents. The Ld. Counsel for petitioner is requested to serve notice on the opposite parties informing them that the matter is being listed for hearing on 14.12.2016.



List on 14.12.2016.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 21.11.2016